

ITEM NO.105

COURT NO.8

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).10554/2010

M/S. ELECTRO OPTICS (P) LTD.

Appellant(s)

VERSUS

STATE OF TAMIL NADU

Respondent(s)

WITH

C.A. No. 10562/2010
(With Interim Relief)

C.A. No. 10563/2010
(With Interim Relief)

Date : 17/02/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. Subrat Birla, Adv.
Mr. S. C. Birla, Adv.

For Respondent(s) Mr. B. Balaji, Adv.
Mr. Muthuvel Pakani, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

(SANJAY KUMAR-I)
AR-CUM-PS

(JASWINDER KAUR)
COURT MASTER